

Committee was asked to enquire into the nutritional requirements of the working class families in 1962; and

(b) if so, the findings of the Committee?

**The Minister of Health (Dr. Sushila Nayar):** (a) and (b). The National Nutrition Advisory Committee, at its second meeting held in March 1962 set up a sub-committee to report on the nutritional requirements of working class families. The recommendations of the sub-committee relating to the provision of calories and other nutrients were considered by the National Nutrition Advisory committee at its fourth meeting held in Bombay in August 1964. The National Nutrition Advisory Committee decided that the recommendations of the sub-committee should be further examined by the Nutrition Advisory Committee of the Indian Council of Medical Research.

The report of the aforesaid sub-committee will be considered by the Nutrition Advisory Committee of the Indian Council of Medical Research at its next annual meeting to be held in January, 1965. The recommendation of this Committee will then be placed before the National Nutrition Advisory Committee.

#### Managing Agency System

1492. { **Shri Yashpal Singh:**  
**Shrimati Renuka Barkataki:**  
**Shrimati Laxmi Bai:**  
**Shri P. Venkatasubbaiah:**

Will the **Minister of Finance** be pleased to state:

(a) whether he suggested in his inaugural address to the Conference of Regional Directors and Registrars of Companies that managing agency system might be abolished in well established industries from next year; and

(b) if so, the industries which are selected for this purposes?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) At the Conference of Regional Directors and Registrars of Companies held in the 27th|28th October, 1964 in New Delhi, under the auspices of the Company Law Board, the Finance Minister stated that the question of the continuance or otherwise of the managing agency system in well-established industries should be considered by the Board.

(b) The matter is under examination, and no decision has been reached yet.

#### Smuggling

1493. **Shri Vishwa Nath Pandey:** Will the **Minister of Finance** be pleased to state:

(a) whether it is a fact that on the 20th October, 1964 the Customs Authorities seized some boxes at Dum Dum airport containing a large number of wrist watches, transistor sets, nylon fabrics and other consumer goods valued at over rupees one lakh; and

(b) if so, the steps Government propose to take in the matter?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) and (b). On 20-10-64, six card-board packages, found to contain 170 wrist watches, 20 transistor radio sets, 400 yards nylon fabrics and some other consumer goods were seized by the Customs authorities at Dum Dum airport. The seized goods are valued at Rs. 35,000 (c.i.f.) but their market value is reported to be over Rs. 1 lakh. Further investigations are in progress in the matter on conclusion of which appropriate punitive action is proposed to be taken.

#### Committee on Transport Policy and Coordination

1494. { **Shri Hem Raj:**  
**Shri Hari Vishnu Kamath:**

Will the **Minister of Planning** be pleased to refer to the reply given to

Starred Question No. 245 on the 17th September, 1964 and state:

(a) whether the report of the Committee on Transport Policy and Coordination has since been finalised; and

(b) if so, whether a copy of it will be laid on the Table?

**The Minister of Planning (Shri B. R. Bhagat):** (a) The report of the Committee on Transport Policy and Coordination is being finalised and is expected to be submitted by the end of January, 1965.

(b) Yes.

#### Rural Water Supply in Orissa

**1495. Shri Rama Chandra Mallick:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Government of Orissa have approached the Central Government for the grant of assistance in the matter of undertaking rural water schemes in Orissa; and

(b) if so, the number of schemes submitted by the State Government, and the amount of assistance given so far?

**The Minister of Health (Dr. Sushila Nayyar):** (a) Yes.

(b) The Government of Orissa had submitted 55 Rural Water Supply Schemes to the Central Government and after scrutiny by the Central Public Health Engineering Organisation, approval to the execution of 48 schemes at a cost of Rs. 56.20 lakhs has been communicated to the State Government. The other seven schemes have been returned with technical comments as they had to be categorised as Urban Schemes. In accordance with the prescribed procedure Central assistance is sanctioned to the State Government, on all Centrally-aided schemes including National Water Supply and Sanitation Programme (Rural) in lump-sum and not separately for each individual Scheme 1916 (A) LS—3.

#### Wealth Tax

**1496.** { **Shri Hem Raj:**  
**Shri Sham Lal Saraf:**

Will the Minister of Finance be pleased to state:

(a) the amount of Wealth Tax assessed during 1961-62, 1962-63, 1963-64 and the current year, State-wise; and

(b) the collection made during these years and the arrears due upto date year-wise and State-wise?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) The amount of Wealth Tax assessed during 1961-62, 1962-63, 1963-64 and the current year, State-wise, is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-3651/64].

(b) The collection made during these years and the arrears due upto 31-10-1964 year-wise and State wise, is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-3652/64].

#### "Seizure of Watches in Nagpur"

**1497.** { **Shri P. C. Barooah:**  
**Shri P. R. Chakraverti:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that smuggled watches worth about a lakh of rupees were recently seized on raids on watch shops in Nagpur;

(b) if so, how many watches were seized; and

(c) what further steps are being taken to unearth large stocks of smuggled goods in the country?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) and (b). During raids made on certain watch shops at Nagpur on 10th November, 1964, 119 watches worth about Rs. 12,500 were seized on suspicion that they had been smuggled from abroad.

(c) Preventive and Intelligence officers of the Customs department have been duly alerted and asked to